

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

14.

RCP(IB)/13(MB)/2024
Connected to
C.P.(IB)/908/MB/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.06.2024

NAME OF THE PARTIES:

Sushama Paranjpe

Vs

Rohan Developers Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Adv. Shamay Bafna i/b Vivek Kantawala & Co., Ld. Counsel for the Financial Creditor present. Mr. Rohit Gupta a/w Adv. R. Jadhav and Mr. Mithilesh Chalke i/b IV Merchant & Co., Ld. Counsel for the Corporate Debtor present.
2. Counsel for both parties sought two weeks' time to report settlement.
3. List this matter on 26.07.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)